

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/1107/IB/2018
NAME OF PETITIONER : Unique Roof Pvt Ltd
NAME OF RESPONDENT : Sri Kumaran Builders Pvt Ltd
SECTION : Sec 9 Of IBC 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/1118/IB/2018
NAME OF PETITIONER : Unique Roof Pvt Ltd
NAME OF RESPONDENT : SCM Garments Pvt Ltd
SECTION : Sec 9 Of IBC 2016

CP/1107/IB/2018

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CP/1118/IB/2018

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ORDER

Mr. Muthuia Thevar Raja Pandian, IRP / Applicant and Learned Counsel for Respondent Mr. B. Sarath Babu are present through video conferencing platform.

Since we are unable to hear the representation as made by the IRP / Applicant due to technical glitch arising from his end, this matter stands adjourned to **22.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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